

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice R. P. Mishra will take up the following case today i.e. on 23rd April, 2026 at 12.00 Noon in Court No. 106 (Cent. Building).

FOR ORDERS (ON OFFICE NOTES)

1. FA/41/2025 2 DEVESH PRATAP SINGH AND ORS PARTH GAURAV
FA VS VIKASH SINGH AND ORS KUMAR SAURAV

Patna High Court

By order of Hon'ble Court

Dated, 23rd April, 2026

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

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